NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **10.12.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 627/2025 For Stay IA No. 1739/2025 For Exemption IA No. 1740/2025	Yarlagadda Krishna Mohan Vs State Bank of India & Anr.	Mr. Diwakar Maheshwari	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	Mr. Pranava Charan R1
3.	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	Mr. Pranava Charan R1
4.	IA No. 1663/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar	Mr. S Sathyanarayanan	Mr. Anil Kumar
5.	IA No. 1664/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Omkara Assets Reconstruction Pvt Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator,BS Ltd& Anr	Ms. Lakshana Viravalli	
6.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1

7.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
8.	IA No. 1325/2025 (To Implead) IA No. 1650/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 189/2025	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Sameer Kumar	Ms. Madhupreetha Elango
9.	IA No. 1331/2025 (To Implead) & IA No. 1572/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 203/2025 For Stay IA No. 571/2025	Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd. Vs MCM Pacific Pte Ltd	Ms. Madhupreetha Elango	Mr. Sameer Kumar
10.	IA No. 1290/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 253/2025 For Stay IA No. 712/2025	Religare Finvest Ltd Vs Liquidator, Ashok Magnetics Ltd.	Mr. Ashwin Shanbhag	
11.	IA No. 1302/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
12.	IA No. 1616/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 576/2025 For Stay IA No. 1617/2025	The Office of Asst Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	
13.	Comp. App (AT) (CH) (Ins) No. 147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi R10
14.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyanarayanan R1

15.	Comp App (AT) (CH)	IDEB Grand Reality Pvt	Ms. Akshayaa	Ms. Poornima Hatti R1
	(Ins) No. 466/2023	Ltd	Benjamin	Mr. Srihari - R2 R3
	For Exemption	Vs		
	IA No. 1456/2023	Velayudham Jayavel &		
	For Stay	2 Ors.		
	IA No. 1458/2023			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd.	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
17.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch. VN Raghurama Gupta, Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors	Dr. SV Rama Krishna	Mr. VVSN Raju- R2
18.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
19.	Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt Ltd	Ms. Aakanksha Nehra	
20.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
21.	Comp App (AT) (CH) No.32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
22.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathiyanarayanan R2
23.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	

24.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
25.	Comp App (AT) (CH) (Ins) No. 208/2025	WITH Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr.S Sathiyanarayanan R2 Mr. K Pawan Jhabakh R3
26.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
27.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
28.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R3
29.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
30.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2
31.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	

32.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
33.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025 For Stay IA No. 986/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3
34.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed
35.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
36.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
37.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Joysula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	
38.	Comp App (AT) (CH) (Ins) No. 467/2025 For Additional Docs IA No. 1328/2025 For Stay IA No. 1329/2025	D R Balakrishna Raja Personal Guarantor, BKR Hotels & Resorts Pvt Ltd Vs B Mekala, RP of DR Balakrishna Raja & 2 Ors	Mr. BSV Prakash Kumar	Mr. T Sundar Rajan R2
39.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors WITH	Mr. TK Bhaskar	
40.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. TK Bhaskar	

41.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	
42.	Comp App (AT) (CH) (Ins) No. 507/2025 For Direction IA No. 1423/2025	G Chandrababu, Sree Dhanya Constructions Vs Pankaj Srivastava Liquidator of Empee Sugars and Chemicals Limited	Mr. AG Girish Kumar	
43.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar For Caveator
44.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	
45.	Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
46.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
47.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No.1490-1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr.	Mr.Rohan Rajasekaran	Mr. PS Singh- R1
49.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr. Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6

50.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
51.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	Mr. C Umashankar	Mr. B Ramana Kumar R2
52.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4- R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10
53.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
54.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia R1-R3
55.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia

03.00 PM

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025 For Direction IA No. 1651/2025	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	
2.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
3.	IA No. 1620/2025	V Venkata Sivakumar,	Mr. V Venakata	
	(For Recall)	Liquidator of Rathna	Sivakumar	
	in	Stores Pvt Ltd	Party in person	
	Comp App (AT) (CH)	Vs		
	(Ins) No. 352/2023	UCO Bank Ltd.		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors WITH	Ms. Madhavilatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11
5.	Comp App (AT) (CH) No.40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. CA Venkata Sivakumar	
6.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. CA Venkata Sivakumar	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in